GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 1978 TO BE ANSWERED ON 21ST DECEMBER, 2018

ELECTRONIC HEALTH RECORDS

1978. SHRI RAJIV PRATAP RUDY: SHRI D.K. SURESH: DR. KIRIT P. SOLANKI: SHRI NALIN KUMAR KATEEL:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government is taking steps to create centralized health record for all citizens of the country in order to streamline health information and facilitate effective management of the same;
- (b) if so, the details thereof;
- (c) whether the Government has set any time frame to implement the said programme;
- (d) if so, the details thereof and the time by which it is likely to be implemented; and
- (e) whether the Government has earmarked any fund for the implementation of the programme, if so, the details of the funds allocated and spent till date?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. ANUPRIYA PATEL)

- (a) & (b): Government of India has issued guidelines/ standards with and objective to introduce a uniform standards based system for creation of Electronic Health Records (EHRs) by the Health care providers by formulation EHR Standards 2016. This uniform standard helps ensure the interoperability within different system.
- (c) & (d): The Ministry has set up National Resource Centre for EHR Standard (NRCeS) to augment facilitation for adoption of the notified EHR Standards in technical association with Centre for Development of Advanced Computing (C-DAC), Pune for providing assistance in developing, implementing and using EHR standards effectively in healthcare Information Technology (IT) applications.
- (e): The estimated cost is Rs. 23.59 Crore, out of which an amount of Rs. 4 crore has been released to Centre for Developing of Advanced Computing (C-DAC), Pune for setting up of National Resource Centre for EHR Standards (NRCeS).